

DIVISION BENCH  
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1905(KB)2019  
IA(I.B.C)/1376(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS N.S ENGINEERING PROJECT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Parasrampur, Adv. ] for Applicant

Ms. S. Agarwal, Adv.

**ORDER**

**1. IA(I.B.C)/1376(KB)2024:**

- Hardcopy of this application be filed if not already filed.
- Registry is directed to issue notice to the Respondents by way of speed post and by email and place tracking information on record.
- List this matter **on 26.08.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**